

RAILWAY CONVENTION COMMITTEE

Eighth Report

SHRI SUBHASH YADAV (Kharagone) : I beg to present the Eighth Report (Hindi and English versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in the Sixth Report of the Railway Convention Committee on Resource Mobilisation—Public Borrowing for augmenting Railway Plan Finance.

12.08 hrs.

STATEMENT RE : MODIFICATION IN
THE EXISTING POLICY FOR
MANUFACTURE AND SALE
OF DIGITAL ELECTRONIC
WATCHES IN THE
COUNTRY

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : As part of the "Integrated Policy Measures on Electronics" announced in the Parliament on March 21, 1985, certain amendments in the Industrial and Technology Policy for the Digital Electronic Watches (DEW) were made. Under this policy, Semiconductor Complex Ltd (SCL) was allowed to manufacture and sell low-cost DEW modules to DEW assemblers, both in the State Public Sector and Small Scale units, as well as other units engaged in the manufacture of mechanical watches, handicrafts, etc. Also the small scale units were permitted to sell low-cost DEW or other DEW module-based products directly in the market. If the demand outstripped the capacity of SCL, a second unit in the private sector was to be permitted to manufacture these modules.

For accelerating the growth of the industry, it has now been decided to allow manufacture of Digital Electronic Watches by the organised sector. The revised

Industrial and Technology Policy for DEWs is as follows :

- (i) Assembly and sale of Digital Electronic Watches would also now be permitted by units in the organised sector, excepting companies with foreign equity exceeding 40%.
- (ii) So far as Electronics Modules for Digital Watches are concerned, existing policy of supplies of modules to the industry by M/s. Semiconductor Complex Ltd. would continue.
- (iii) In case, the demand of the industry exceeds the capacity/supply capability and international pricing level of M/s. Semiconductor Complex Ltd., Industry would be permitted to make in-house arrangement for manufacture of watch modules for captive consumption if commercial and economic reasons justify it.

BUSINESS ADVISORY COMMITTEE

Thirty Sixth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : I beg to move :

"That this House do agree with the Thirty-Sixth Report of the Business Advisory Committee presented to the House on the 21st April, 1987."

MR. SPEAKER : The question is :

"That this House do agree with the Thirty-Sixth Report of the Business Advisory Committee presented to the House on the 21st April, 1987."

The motion was adopted

[Translation]

SHRI BALKAVI BAIRAGI (Mandsaur) : Mr. Speaker, Sir, it is my